

by almost 100 per cent. Delhi is very well placed compared to most other places of India.

Shri D. C. Sharma: What has been the increase in the number of seats for the engineering students in Delhi during the last two or three years, and how far have we been able to meet the shortage?

Shri Humayun Kabir: My hon. friend probably remembers that the Delhi College of Engineering and Technology has been established and has started admissions from last year. That in itself has immediately added about 150 seats to this area. I will quote only one figure. The number of Delhi students in the two Delhi colleges, the four Indian Institutes of Technology and the 10 regional colleges in different parts of India is 316. According to the population ratio, the number to which Delhi students would have been entitled would have been only about 98.

Shri Maheswar Naik: May I know the number of students who sought admission in the Engineering Colleges in Delhi and how many were refused admission?

Shri Humayun Kabir: As I said just now, not only Delhi but everywhere the number of applicants is larger than the number of seats available. The number of seats available was 15,600 last year

श्री प्रकाशवीर शास्त्री : श्री माननीय मंत्री जी ने कहा है कि इंजीनियरिंग कालेजों में प्रवेश पाने वाले विद्यार्थियों की संख्या अधिक है और कालेजों की संख्या कम है। क्या इस बात को ध्यान में रखते हुए तृतीय पंच-वर्षीय योजना में इंजीनियरिंग कालेजों की संख्या को और अधिक बढ़ाया जायेगा ?

Shri Humayun Kabir: My hon. friend perhaps did not listen when I said that in the last four years we have almost doubled the capacity of admissions in the engineering colleges.

Expansion of Secondary Education

*962. **Shri A. S. Saigal:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that due to inadequate resources, a wide gap between numerical expansion and qualitative improvement in secondary education, has been created as indicated by the Secretary of the Union Education Ministry on the 16th April, 1962 at New Delhi;

(b) if so, how the resources are inadequate; and

(c) what action Government are taking towards making more resources available in that direction?

The Minister of Education (Dr. K. L. Shrimali): (a) Yes, Sir.

(b) Due to a large increase in the number of secondary schools and the pressure of opening new schools the sum of Rs. 87.91 crores provided in the third Five Year Plan for the development of Secondary Education may not cover the needs of maintaining the increased number of schools and the provision of programmes aimed at qualitative improvement.

(c) The position is being reviewed from time to time.

Shri A. S. Saigal: How long will the Government take to cope with the resources which are available with the Government?

Dr. K. L. Shrimali: As I said, the Plan is being reviewed every year, and only the other day we had discussions with the Planning Commission and we have impressed on the Planning Commission the need to review the position.

श्री विभूति मिश्र : कहीं कहीं तो ऐसा है कि एक एक और दो दो मील के अन्दर सैकंडरी स्कूल हैं और कहीं कहीं पर दस दस मील के अन्दर स्कूल नहीं हैं। क्या सरकार सोच रही है कि इनका ईवनली डिस्ट्रीब्यूशन होना चाहिये ?

डा० का० ला० श्रीमाली : आपका यह सुझाव सही है।

Shri P. R. Chakraverti: May I know whether this admission by the Minister does not go against the accepted policy of the Government that qualitative aspect of education must be guaranteed by all means?

Shri K. L. Shrimali: As far as the policy is concerned, the Government try to maintain a balance between quality and quantity. We cannot stop expansion and at the same time, in the interest of our society, it is necessary that high quality is also maintained. Therefore, a balance has to be struck.

Shri Shree Narayan Das: May I know whether any assessment has been made as to the progress made for converting secondary schools into higher secondary schools and whether the programme is followed according to the schedule?

Dr. K. L. Shrimali: We have a programme. I cannot give the details to the hon. Member just now.

1966 British Empire and Commonwealth Games

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*965. { **Shri Maheswar Naik:**
 { **Shri Mohammad Elias:**
 { **Shri Bishanchander Seth:**
 { **Shri Gauri Shanker:**

Will the Minister of Education be pleased to state:

(a) whether the proposal of the Indian Olympic Association to stage the 1966 British Empire and Commonwealth Games in New Delhi has not found favour with the Government of India;

(b) if so, the reasons therefor;

(c) whether any alternative proposal has been suggested either by Government or by the Indian Olympic Association; and

(d) if so, its details and the decision thereon?

The Parliamentary Secretary to the Minister of Education (Shri M. E. Krishna): (a) The proposal is under consideration.

(b) to (d). Do not arise.

Retirement Age of Displaced Government Servants

*966. **Shri P. R. Chakraverti:** Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that displaced persons in Government employment had been granted extension of service beyond normal age of retirement;

(b) if so, the nature of this age concession; and

(c) whether Government propose to continue this concession for some more years?

The Minister of State in the Ministry of Home Affairs (Shri B. N. Datar):

(a) There are no orders under which displaced persons are entitled to any special treatment in the matter of grant of extension of service beyond the normal age of superannuation. As in the case of other employees, they may be granted extension of service only if such extension is justified on grounds of public interest.

(b) and (c). Do not arise.

Shri P. R. Chakraverti: May I know what reasons prompted the Government to depart from the policy which they had adopted on humanitarian grounds?

Shri Datar: The hon. Member is possibly making a reference to the displaced Government servants. They are different from the displaced persons in Government service. Displaced Government servants are those who were formerly in service before the partition of India and who are now in service under the Government of India. When they superannuate, if pension papers are not finalised, they are allowed re-employment until the papers are finalised.